

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SUO MOTU WRIT PETITION (CRL.)NO.24 OF 2014

IN RE: INDIAN WOMAN SAYS GANG-RAPED ON ORDERS OF VILLAGE COURT  
PUBLISHED IN BUSINESS & FINANCIAL NEWS DATED 23.01.2014

Date: 24/01/2014 This matter was taken up its own motion.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE M.Y. EQBAL

The Court made the following  
O R D E R

The news item published in the Business & Financial News is taken on the file of this Court.

The District Judge, Birbhum District, West Bengal, is directed to inspect the concerned place and submit a report to this Court within a period of one week from today.

List on 31<sup>st</sup> January, 2014.

[ Madhu Bala ]  
Court Master

[ Savita Sainani ]  
Assistant Registrar

Note : The Registry is directed to communicate this order to the District Judge immediately.